

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 614/2023 In C.P. (IB)/494(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **SREI EQUIPMENT FINANCE LTD V/s**
SHREE RAM URBAN INFRASTRUCTURE
LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 614/2023 –

1. Mr. Jash Shah, Advocate a/w Mr. Md. Shahan, Advocate i/b DSK Legal appeared for the Applicant.
2. Ms. Smita Durve, Advocate i/b Arshil Shah, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent submits that arguing Counsel is not available and seeks short adjournment.
4. List this IA on **09.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)